

with such arrangements as may be prescribed by Government to conform to this.

- (ii) No import of raw materials will be allowed.
- (iii) No foreign exchange for import of machinery and components will be allowed.
- (iv) The Company will maintain separate accounts in respect of operations relating to beverage base and concentrates from tea leaves produced and exported under the scheme in order to enable the authorities to satisfy themselves about the correct valuation of the product exported.

The Coca Cola Export Corporation in India is a branch of the Coca Cola Export Corporation of New York, whose directors are:—

1. Mr. James A. Farley, *Chairman*
2. Mr. J. Paul Austin
3. Mr. T. H. Choate
4. Mr. Eugene Kelly
5. Mr. J. A. Siple
6. Mr. J. R. Talley
7. Mr. Lee Talley
8. Mr. D. A. Turner
9. Mr. G. W. Woodroof
10. Mr. R. W. Woodroof
of 515, Madison Avenue, New York.

(c) According to the guidelines laid down for foreign collaboration "in low priority or non-essential fields of production where foreign collaboration is not generally allowed, a relaxation may be made where the foreign collaborator agrees to under-take major share of the production for exports." Since the approval of the scheme was subject *inter alia* to the condition that entire production would be exported, the approval of the scheme was not contrary to the Government policy.

(d) Proposals if and when received will be considered on merits,

Export of Coffee

* 1299. SHRIMATI SHARDA MUKERJEE: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether in view of the increased *per capita* consumption of coffee in U.K., our country will be able to meet the increased demand for coffee abroad, especially in U.K.; and

(b) if not, the incentives which Government propose to give to the coffee growing industry to improve the quality and to increase export capacity to compete in the world market?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) Yes, Sir. The increased demand for coffee abroad, including U. K. can be met only to the extent possible within the ceiling on exports to traditional markets (quota countries) under the International Coffee Agreement, which includes the U. K. market

(b) Does not arise.

Impact of Britain's entry into European Economic community on India's Trade

* 1300. SHRI B. K. DASCHOWDHURY:
SHRI RAGHUVIR SINGH
SHASTRI:

Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether the problems arising out of Britain's possible entry into the European Economic Community and India's persisting trade imbalance with West European countries was discussed recently in New Delhi between the President of the Commission of the European Economic Community and Indian Ministers and officials; and

(b) if so, the details thereof and the decisions arrived at?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) and (b). Mr. Jean Rey, President of the Commission of the European Communities visited Delhi between the 31st March and 3rd April, 1970,